

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.43/(MAH)/2011
CA No.158/2015, 88/2015,
89/2015 121/2016

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE PARTIES: Shri. Shishir B. Nevatia.
V/s.
M/s. Elegant Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	ANJU Singh J/b Bali Associates	Advocate for the Petitioner	

COMMON ORDER

T.C.P. No.24/284(4)/NCLT/MB/MAH/2010

T.C.P. No.43/397-398/CLB/MB/MAH/2011

1. The Learned Counsel for the Petitioner/Respondent is present.
2. Wrongly posted today. Already listed to **27th April, 2017** in the Cause List.
3. The Learned Counsel is directed to intimate the next date of hearing to the other side i.e. Petitioner/Respondent.

Dated: **20.04.2017**

Sd/-
M.K. Shrawat
Member (Judicial)